

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 43 of 2012 & 107 of 2012

Dated : 1st May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

Appeal No. 107 of 2012

Powergrid Corporation of India Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s): Mr. Manu Seshadri for R.1

ORDER

Learned Counsel for the Commission wants to file reply written submissions. He is permitted to do so after serving copy on the other side.

Post the matter on **20th May, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/vt